# CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

ORIGINAL APPLICATION NO.060/01263/2019 Chandigarh, this the 11<sup>th</sup> day of December, 2019

**CORAM:** HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

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Lovekesh Kumar, S/o Sh. Ram Gopal, aged about 32 years, former Postal Assistant (Group C official), Ambala Division, r/o Saraswati Colony, Saraswati Nagar, Mustafabad, Distt. Yamuna Nagar, Haryana.

....Applicant

# (Present: Mr. Jaswinder Singh, Advocate)

### **Versus**

- 1. Union of India through the Secretary to Government of India, Ministry of Communication-IT, Deptt. Of Posts, Dak Bhawan, Sansad Marg, New Delhi 110001.
- 2. The Chief Postmaster General, Haryana circle, The Mall, Ambala Cantt 133001.

.... Respondents

#### ORDER (Oral)

### **SANJEEV KAUSHIK, MEMBER (J)**

- 1. The present O.A. has been filed by the applicant seeking issuance of a direction to Respondent No. 2 to dispose of the Review Petition dated 22.05.2019 (Annexure A-1) of the applicant, which has not been decided till date.
- 2. In the interest of justice, the short prayer of the applicant is allowed. The O.A. is disposed of, in limine, with a direction to Respondent No. 2, who is the Revisional Authority, to dispose of the Review Petition (Annexure A-1) of the applicant, if not already decided, by passing a reasoned and speaking order in accordance with law, within a period of one month from



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the date of receipt of a copy of this order. If it has already been decided, a

copy of the order passed be communicated to the applicant.

3. Needless to mention that the disposal of the O.A. shall not be

construed as an expression of any opinion on the merit of the case. No

cost.

(SANJEEV KAUSHIK) MEMBER (J)

Dated: 11.12.2019

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